

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 111(ND)/2012
TP23/397-398/ALL/16/CLB

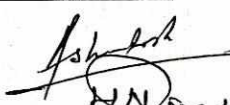


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016.

NAME OF THE COMPANY: Md. Mahmood Alam

Vs.

M/s Model Tanners (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	ASHUTOSH KUMAR	ADVOCATE	Petitioner	
2.	H.N. Singh,	Advocate	Petitioner	
	Rohan Gupta	Advocate	Intervener	

Order dated 08.08.2016

C.P. No.111 (ND)/12 Md. Mahmood Alam v. M/s Model Tanners (India) Pvt Ltd.

Learned Counsel for intervener is present. It has been represented that the inquiry is pending before learned administrator-cum-facilitate Mr. P. Nagesh. We are told by Learned Counsel for petitioner that Mr. P. Nagesh is considering the objections filed by the parties regarding valuation. The time is extended till 30th September, 2016. In the meanwhile status report from the learned facilitator may be called for by the office. The petitions by the intervener which are stand posted on 16.08.2016 also be listed on 30.09.2016. Let all the matters be listed on one day for convenience of both sides, on 30.09.2016.

The matter shall be listed on 30.09.2016.


SH. VSR AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 08.08.2016

To Note
Kuldip Singh
Not for status
report
K.S. 08/8/16